

MINISTRY OF FINANCE
(Department of Revenue)
(CENTRAL BOARD OF DIRECT TAXES)

NOTIFICATION

New Delhi, the 2nd September, 2022

(INCOME-TAX)

S.O. 4156(E).—In exercise of the powers conferred by section 118 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby directs that –

(a) Chief Commissioners of Income-tax as specified in Column (3) of the Schedule below shall be subordinate to the Principal Chief Commissioners of Income-tax as specified in Column (2) of the said Schedule;

(b) Commissioners of Income-tax (Appeals) Unit as specified in Column (4) of the said Schedule shall be subordinate to the Chief Commissioners of Income-tax as specified in Column (3) of the said Schedule:

SCHEDULE

Sl. No.	Principal Chief Commissioner of Income-tax (Headquarters)	Chief Commissioner of Income-tax, (Headquarters)	Commissioners of Income-tax (Appeals) Unit, (Headquarters)
(1)	(2)	(3)	(4)
1.	Principal Chief Commissioner of Income-tax, Delhi (Delhi)	Chief Commissioner of Income-tax, Delhi-9 (Delhi)	Commissioner of Income-tax (Appeals) Unit-1, Delhi, (Delhi)
2.			Commissioner of Income-tax (Appeals) Unit-2, Delhi, (Delhi)
3.			Commissioner of Income-tax (Appeals) Unit-3, Delhi, (Delhi)
4.			Commissioner of Income-tax (Appeals) Unit-4, Delhi, (Delhi)
5.			Commissioner of Income-tax (Appeals) Unit-5, Delhi, (Delhi)
6.			Commissioner of Income-tax (Appeals) Unit-6, Delhi, (Delhi)
7.			Commissioner of Income-tax (Appeals) Unit-7, Delhi, (Delhi)
8.			Commissioner of Income-tax (Appeals) Unit-8, Delhi, (Delhi)

9.			Commissioner of Income-tax (Appeals) Unit-9, Delhi, (Delhi)
10.			Commissioner of Income-tax (Appeals) Unit-10, Delhi, (Delhi)
11.			Commissioner of Income-tax (Appeals) Unit-11, Delhi, (Delhi)
12.		Chief Commissioner of Income-tax, Delhi-7 (Delhi)	Commissioner of Income-tax (Appeals) Unit-12, Delhi, (Delhi)
13.			Commissioner of Income-tax (Appeals) Unit-13, Delhi, (Delhi)
14.			Commissioner of Income-tax (Appeals) Unit-14, Delhi, (Delhi)
15.			Commissioner of Income-tax (Appeals) Unit-15, Delhi, (Delhi)
16.			Commissioner of Income-tax (Appeals) Unit-16, Delhi, (Delhi)
17.			Commissioner of Income-tax (Appeals) Unit-17, Delhi, (Delhi)
18.			Commissioner of Income-tax (Appeals) Unit-18, Delhi, (Delhi)
19.			Commissioner of Income-tax (Appeals) Unit-19, Delhi, (Delhi)
20.			Commissioner of Income-tax (Appeals) Unit-20, Delhi, (Delhi)
21.			Commissioner of Income-tax (Appeals) Unit-21, Delhi, (Delhi)
22.			Chief Commissioner of Income-tax, Delhi-8 (Delhi)
23.		Commissioner of Income-tax (Appeals) Unit-23, Delhi, (Delhi)	
24.		Commissioner of Income-tax (Appeals) Unit-24, Delhi, (Delhi)	
25.		Commissioner of Income-tax (Appeals) Unit-25, Delhi, (Delhi)	
26.		Commissioner of Income-tax (Appeals) Unit-26, Delhi, (Delhi)	
27.		Commissioner of Income-tax (Appeals) Unit-27, Delhi, (Delhi)	
28.		Commissioner of Income-tax (Appeals) Unit-28, Delhi, (Delhi)	
29.		Commissioner of Income-tax (Appeals) Unit-29, Delhi, (Delhi)	
30.		Commissioner of Income-tax (Appeals) Unit-30, Delhi, (Delhi)	
31.		Commissioner of Income-tax (Appeals) Unit-31, Delhi, (Delhi)	
32.	Principal Chief Commissioner of Income- tax, Mumbai (Mumbai)	Chief Commissioner of Income-tax, Mumbai-11 (Mumbai)	Commissioner of Income-tax (Appeals) Unit-1, Mumbai (Mumbai)
33.			Commissioner of Income-tax (Appeals) Unit-2, Mumbai (Mumbai)
34.			Commissioner of Income-tax (Appeals) Unit-3, Mumbai (Mumbai)
35.			Commissioner of Income-tax (Appeals) Unit-4, Mumbai (Mumbai)

36.		Commissioner of Income-tax (Appeals) Unit-5, Mumbai (Mumbai)
37.		Commissioner of Income-tax (Appeals) Unit-6, Mumbai (Mumbai)
38.		Commissioner of Income-tax (Appeals) Unit-7, Mumbai (Mumbai)
39.		Commissioner of Income-tax (Appeals) Unit-8, Mumbai (Mumbai)
40.		Commissioner of Income-tax (Appeals) Unit-9, Mumbai (Mumbai)
41.		Commissioner of Income-tax (Appeals) Unit-10, Mumbai (Mumbai)
42.	Chief Commissioner of Income-tax, Mumbai-7 (Mumbai)	Commissioner of Income-tax (Appeals) Unit-11, Mumbai (Mumbai)
43.		Commissioner of Income-tax (Appeals) Unit-12, Mumbai (Mumbai)
44.		Commissioner of Income-tax (Appeals) Unit-13, Mumbai (Mumbai)
45.		Commissioner of Income-tax (Appeals) Unit-14, Mumbai (Mumbai)
46.		Commissioner of Income-tax (Appeals) Unit-15, Mumbai (Mumbai)
47.		Commissioner of Income-tax (Appeals) Unit-16, Mumbai (Mumbai)
48.		Commissioner of Income-tax (Appeals) Unit-17, Mumbai (Mumbai)
49.		Commissioner of Income-tax (Appeals) Unit-18, Mumbai (Mumbai)
50.		Commissioner of Income-tax (Appeals) Unit-19, Mumbai (Mumbai)
51.		Chief Commissioner of Income-tax, Mumbai-8 (Mumbai)
52.	Commissioner of Income-tax (Appeals) Unit-21, Mumbai (Mumbai)	
53.	Commissioner of Income-tax (Appeals) Unit-22, Mumbai (Mumbai)	
54.	Commissioner of Income-tax (Appeals) Unit-23, Mumbai (Mumbai)	
55.	Commissioner of Income-tax (Appeals) Unit-24, Mumbai (Mumbai)	
56.	Commissioner of Income-tax (Appeals) Unit-25, Mumbai (Mumbai)	
57.	Commissioner of Income-tax (Appeals) Unit-26, Mumbai (Mumbai)	
58.	Commissioner of Income-tax (Appeals) Unit-27, Mumbai (Mumbai)	
59.	Commissioner of Income-tax (Appeals) Unit-28, Mumbai (Mumbai)	
60.	Chief Commissioner of Income-tax, Mumbai-9 (Mumbai)	
61.		Commissioner of Income-tax (Appeals) Unit-30, Mumbai (Mumbai)
62.		Commissioner of Income-tax (Appeals) Unit-31, Mumbai (Mumbai)

63.			Commissioner of Income-tax (Appeals) Unit-32, Mumbai (Mumbai)
64.			Commissioner of Income-tax (Appeals) Unit-33, Mumbai (Mumbai)
65.			Commissioner of Income-tax (Appeals) Unit-34, Mumbai (Mumbai)
66.			Commissioner of Income-tax (Appeals) Unit-35, Mumbai (Mumbai)
67.			Commissioner of Income-tax (Appeals) Unit-36, Mumbai (Mumbai)
68.			Commissioner of Income-tax (Appeals) Unit-37, Mumbai (Mumbai)
69.		Chief Commissioner of Income-tax, Mumbai-10 (Mumbai)	Commissioner of Income-tax (Appeals) Unit-38, Mumbai (Mumbai)
70.			Commissioner of Income-tax (Appeals) Unit-39, Mumbai (Mumbai)
71.			Commissioner of Income-tax (Appeals) Unit-40, Mumbai (Mumbai)
72.			Commissioner of Income-tax (Appeals) Unit-41, Mumbai (Mumbai)
73.			Commissioner of Income-tax (Appeals) Unit-42, Mumbai (Mumbai)
74.			Commissioner of Income-tax (Appeals) Unit-43, Mumbai (Mumbai)
75.			Commissioner of Income-tax (Appeals) Unit-44, Mumbai (Mumbai)
76.			Commissioner of Income-tax (Appeals) Unit-45, Mumbai (Mumbai)
77.			Commissioner of Income-tax (Appeals) Unit-46, Mumbai (Mumbai)
78.	Principal Chief Commissioner of Income- tax , West Bengal and Sikkim (Kolkata)		Chief Commissioner of Income-tax, Kolkata-6 (Kolkata)
79.		Commissioner of Income-tax (Appeals) Unit-2, Kolkata (Kolkata)	
80.		Commissioner of Income-tax (Appeals) Unit-3, Kolkata (Kolkata)	
81.		Commissioner of Income-tax (Appeals) Unit-4, Kolkata (Kolkata)	
82.		Commissioner of Income-tax (Appeals) Unit-5, Kolkata (Kolkata)	
83.		Commissioner of Income-tax (Appeals) Unit-6, Kolkata (Kolkata)	
84.		Commissioner of Income-tax (Appeals) Unit-1, Siliguri (Siliguri)	
85.		Commissioner of Income-tax (Appeals) Unit-1, Jalpaiguri (Jalpaiguri)	
86.		Chief Commissioner of Income-tax, Kolkata-3 (Kolkata)	Commissioner of Income-tax (Appeals) Unit-7, Kolkata (Kolkata)
87.			Commissioner of Income-tax (Appeals) Unit-8, Kolkata (Kolkata)
88.	Commissioner of Income-tax (Appeals) Unit-9, Kolkata (Kolkata)		

89.			Commissioner of Income-tax (Appeals) Unit-10, Kolkata (Kolkata)
90.			Commissioner of Income-tax (Appeals) Unit-11, Kolkata (Kolkata)
91.			Commissioner of Income-tax (Appeals) Unit-12, Kolkata (Kolkata)
92.			Commissioner of Income-tax (Appeals) Unit-1, Burdwan (Burdwan)
93.			Commissioner of Income-tax (Appeals) Unit-1, Durgapur (Durgapur)
94.		Chief Commissioner of Income-tax, Kolkata-4 (Kolkata)	Commissioner of Income-tax (Appeals) Unit-13, Kolkata (Kolkata)
95.			Commissioner of Income-tax (Appeals) Unit-14, Kolkata (Kolkata)
96.			Commissioner of Income-tax (Appeals) Unit-15, Kolkata (Kolkata)
97.			Commissioner of Income-tax (Appeals) Unit-16, Kolkata (Kolkata)
98.			Commissioner of Income-tax (Appeals) Unit-17, Kolkata (Kolkata)
99.			Commissioner of Income-tax (Appeals) Unit-1, Asansol (Asansol)
100.			Commissioner of Income-tax (Appeals) Unit-1, Guwahati (Guwahati)
101.			Commissioner of Income-tax (Appeals) Unit-2, Guwahati (Guwahati)
102.		Chief Commissioner of Income-tax, Kolkata-5 (Kolkata)	Commissioner of Income-tax (Appeals) Unit-18, Kolkata (Kolkata)
103.			Commissioner of Income-tax (Appeals) Unit-19, Kolkata (Kolkata)
104.			Commissioner of Income-tax (Appeals) Unit-20, Kolkata (Kolkata)
105.			Commissioner of Income-tax (Appeals) Unit-21, Kolkata (Kolkata)
106.			Commissioner of Income-tax (Appeals) Unit-22, Kolkata (Kolkata)
107.			Commissioner of Income-tax (Appeals) Unit-1, Jorhat (Jorhat)
108.			Commissioner of Income-tax (Appeals) Unit-1, Dibrugarh (Dibrugarh)
109.			Commissioner of Income-tax (Appeals) Unit-1, Shillong (Shillong)
110.	Principal Chief Commissioner of Income- tax , Tamilnadu & Puducherry (Chennai)	Chief Commissioner of Income-tax, Chennai-4 (Chennai)	Commissioner of Income-tax (Appeals) Unit-1, Chennai (Chennai)
111.			Commissioner of Income-tax (Appeals) Unit-2, Chennai (Chennai)
112.			Commissioner of Income-tax (Appeals) Unit-3, Chennai (Chennai)
113.			Commissioner of Income-tax (Appeals) Unit-4, Chennai (Chennai)
114.			Commissioner of Income-tax (Appeals) Unit-5, Chennai (Chennai)
115.			Commissioner of Income-tax (Appeals) Unit-6, Chennai (Chennai)

116.			Commissioner of Income-tax (Appeals) Unit-7, Chennai (Chennai)	
117.			Commissioner of Income-tax (Appeals) Unit-8, Chennai (Chennai)	
118.			Commissioner of Income-tax (Appeals) Unit-9, Chennai (Chennai)	
119.			Commissioner of Income-tax (Appeals) Unit-10, Chennai (Chennai)	
120.		Chief Commissioner of Income-tax, Chennai-3 (Chennai)	Commissioner of Income-tax (Appeals) Unit-11, Chennai (Chennai)	
121.			Commissioner of Income-tax (Appeals) Unit-12, Chennai (Chennai)	
122.			Commissioner of Income-tax (Appeals) Unit-13, Chennai (Chennai)	
123.			Commissioner of Income-tax (Appeals) Unit-14, Chennai (Chennai)	
124.			Commissioner of Income-tax (Appeals) Unit-15, Chennai (Chennai)	
125.			Commissioner of Income-tax (Appeals) Unit-16, Chennai (Chennai)	
126.			Commissioner of Income-tax (Appeals) Unit-1, Puducherry (Puducherry)	
127.			Commissioner of Income-tax (Appeals) Unit-1, Madurai (Madurai)	
128.			Commissioner of Income-tax (Appeals) Unit-2, Madurai (Madurai)	
129.			Commissioner of Income-tax (Appeals) Unit-1, Salem (Salem)	
130.			Chief Commissioner of Income-tax, Trichy (Trichy)	Commissioner of Income-tax (Appeals) Unit-1, Trichy (Trichy)
131.				Commissioner of Income-tax (Appeals) Unit-1, Coimbatore (Coimbatore)
132.				Commissioner of Income-tax (Appeals) Unit-2, Coimbatore (Coimbatore)
133.				Commissioner of Income-tax (Appeals) Unit-3, Coimbatore (Coimbatore)
134.		Commissioner of Income-tax (Appeals) Unit-1, Kochi (Kochi)		
135.		Commissioner of Income-tax (Appeals) Unit-2, Kochi (Kochi)		
136.		Commissioner of Income-tax (Appeals) Unit-1, Kozhikode (Kozhikode)		
137.		Commissioner of Income-tax (Appeals) Unit-1, Thrissur (Thrissur)		
138.		Commissioner of Income-tax (Appeals) Unit-1, Kottayam (Kottayam)		
139.		Commissioner of Income-tax (Appeals) Unit-1, Thiruvananthapuram (Thiruvananthapuram)		
140.	Principal Chief Commissioner of Income- tax, Andhra Pradesh & Telangana	Chief Commissioner of Income-tax, Vijayawada (Vijaywada)	Commissioner of Income-tax (Appeals) Unit-1, Vijayawada (Vijayawada)	
141.			Commissioner of Income-tax (Appeals) Unit-1, Rajahmundry (Rajahmundry)	

142.	(Hyderabad)		Commissioner of Income-tax (Appeals) Unit-1, Guntur (Guntur)
143.			Commissioner of Income-tax (Appeals) Unit-2, Guntur (Guntur)
144.			Commissioner of Income-tax (Appeals) Unit-1, Kurnool (Kurnool)
145.			Commissioner of Income-tax (Appeals) Unit-1, Hyderabad (Hyderabad)
146.			Commissioner of Income-tax (Appeals) Unit-2, Hyderabad (Hyderabad)
147.			Commissioner of Income-tax (Appeals) Unit-3, Hyderabad (Hyderabad)
148.			Commissioner of Income-tax (Appeals) Unit-4, Hyderabad (Hyderabad)
149.			Commissioner of Income-tax (Appeals) Unit-1, Tirupati (Tirupati)
150.			
151.	Commissioner of Income-tax (Appeals) Unit-2, Visakhapatnam (Visakhapatnam)		
152.	Commissioner of Income-tax (Appeals) Unit-1, Bhubaneswar (Bhubaneswar)		
153.	Commissioner of Income-tax (Appeals) Unit-1, Cuttack (Cuttack)		
154.	Commissioner of Income-tax (Appeals) Unit-1, Sambalpur (Sambalpur)		
155.	Commissioner of Income-tax (Appeals) Unit-5, Hyderabad (Hyderabad)		
156.	Commissioner of Income-tax (Appeals) Unit-6, Hyderabad (Hyderabad)		
157.	Commissioner of Income-tax (Appeals) Unit-7, Hyderabad (Hyderabad)		
158.	Commissioner of Income-tax (Appeals) Unit-8, Hyderabad (Hyderabad)		
159.	Commissioner of Income-tax (Appeals) Unit-9, Hyderabad (Hyderabad)		
160.	Principal Chief Commissioner of Income- tax , Bihar & Jharkhand (Patna)	Chief Commissioner of Income-tax, Ranchi (Ranchi)	Commissioner of Income-tax (Appeals) Unit-1, Ranchi (Ranchi)
161.			Commissioner of Income-tax (Appeals) Unit-1, Bhagalpur (Bhagalpur)
162.			Commissioner of Income-tax (Appeals) Unit-1, Patna (Patna)

163.			Commissioner of Income-tax (Appeals) Unit-2, Patna (Patna)
164.			Commissioner of Income-tax (Appeals) Unit-1, Dhanbad (Dhanbad)
165.			Commissioner of Income-tax (Appeals) Unit-1, Hazaribagh (Hazaribagh)
166.			Commissioner of Income-tax (Appeals) Unit-1, Jamshedpur (Jamshedpur)
167.	Principal Chief Commissioner of Income- tax , Gujarat (Ahmedabad)	Chief Commissioner of Income-tax, Ahmedabad-2 (Ahmedabad)	Commissioner of Income-tax (Appeals) Unit-1, Ahmedabad (Ahmedabad)
168.			Commissioner of Income-tax (Appeals) Unit-2, Ahmedabad (Ahmedabad)
169.			Commissioner of Income-tax (Appeals) Unit-3, Ahmedabad (Ahmedabad)
170.			Commissioner of Income-tax (Appeals) Unit-4, Ahmedabad (Ahmedabad)
171.			Commissioner of Income-tax (Appeals) Unit-5, Ahmedabad (Ahmedabad)
172.			Commissioner of Income-tax (Appeals) Unit-6, Ahmedabad (Ahmedabad)
173.			Commissioner of Income-tax (Appeals) Unit-7, Ahmedabad (Ahmedabad)
174.			Commissioner of Income-tax (Appeals) Unit-8, Ahmedabad (Ahmedabad)
175.			Commissioner of Income-tax (Appeals) Unit-9, Ahmedabad (Ahmedabad)
176.			Commissioner of Income-tax (Appeals) Unit-10, Ahmedabad (Ahmedabad)
177.			Commissioner of Income-tax (Appeals) Unit-1, Gandhinagar (Gandhinagar)
178.			Commissioner of Income-tax (Appeals) Unit-1, Jamnagar (Jamnagar)
179.			Chief Commissioner of Income-tax, Vadodara (Vadodara)
180.	Commissioner of Income-tax (Appeals) Unit-2, Vadodara (Vadodara)		
181.	Commissioner of Income-tax (Appeals) Unit-3, Vadodara (Vadodara)		
182.	Commissioner of Income-tax (Appeals) Unit-4, Vadodara (Vadodara)		
183.	Commissioner of Income-tax (Appeals) Unit-5, Vadodara (Vadodara)		

184.			Commissioner of Income-tax (Appeals) Unit-1, Surat (Surat)
185.			Commissioner of Income-tax (Appeals) Unit-2, Surat (Surat)
186.			Commissioner of Income-tax (Appeals) Unit-3, Surat (Surat)
187.			Commissioner of Income-tax (Appeals) Unit-1, Rajkot (Rajkot)
188.			Commissioner of Income-tax (Appeals) Unit-2 Rajkot (Rajkot)
189.			Commissioner of Income-tax (Appeals) Unit-3, Rajkot (Rajkot)
190.			Commissioner of Income-tax (Appeals) Unit-1, Valsad (Valsad)
191.	Principal Chief Commissioner of Income- tax , Karnataka & Goa (Bengaluru)	Chief Commissioner of Income-tax, Bengaluru-2 (Bengaluru)	Commissioner of Income-tax (Appeals) Unit-1, Bengaluru (Bengaluru)
192.			Commissioner of Income-tax (Appeals) Unit-2, Bengaluru (Bengaluru)
193.			Commissioner of Income-tax (Appeals) Unit-3, Bengaluru (Bengaluru)
194.			Commissioner of Income-tax (Appeals) Unit-4, Bengaluru (Bengaluru)
195.			Commissioner of Income-tax (Appeals) Unit-5, Bengaluru (Bengaluru)
196.			Commissioner of Income-tax (Appeals) Unit-6, Bengaluru (Bengaluru)
197.			Commissioner of Income-tax (Appeals) Unit-7, Bengaluru (Bengaluru)
198.			Commissioner of Income-tax (Appeals) Unit-8, Bengaluru (Bengaluru)
199.			Commissioner of Income-tax (Appeals) Unit-9, Bengaluru (Bengaluru)
200.			Commissioner of Income-tax (Appeals) Unit-10, Bengaluru (Bengaluru)
201.			Commissioner of Income-tax (Appeals) Unit-11, Bengaluru (Bengaluru)
202.	Principal Chief Commissioner of Income- tax , Karnataka & Goa (Bengaluru)	Chief Commissioner of Income-tax, Panaji (Panaji)	Commissioner of Income-tax (Appeals) Unit-1, Panaji (Panaji)
203.			Commissioner of Income-tax (Appeals) Unit-1, Devanagere (Devanagere)
204.			Commissioner of Income-tax (Appeals) Unit-1, Gulbarga (Gulbarga)
205.			Commissioner of Income-tax (Appeals) Unit-1, Mysore (Mysore)
206.			Commissioner of Income-tax (Appeals) Unit-1, Belgaum (Belgaum)
207.			Commissioner of Income-tax (Appeals) Unit-1, Hubli (Hubli)
208.			Commissioner of Income-tax (Appeals) Unit-1, Mangalore (Mangalore)
209.	Principal Chief Commissioner of Income-	Chief Commissioner of Income-tax, Indore	Commissioner of Income-tax (Appeals) Unit-1, Indore (Indore)

210.	tax , MP & CG (Bhopal)	(Indore)	Commissioner of Income-tax (Appeals) Unit-2, Indore (Indore)
211.			Commissioner of Income-tax (Appeals) Unit-3, Indore (Indore)
212.			Commissioner of Income-tax (Appeals) Unit-1, Bilaspur (Bilaspur)
213.			Commissioner of Income-tax (Appeals) Unit-1, Raipur (Raipur)
214.			Commissioner of Income-tax (Appeals) Unit-2, Raipur (Raipur)
215.			Commissioner of Income-tax (Appeals) Unit-1, Ujjain (Ujjain)
216.			Commissioner of Income-tax (Appeals) Unit-1, Bhopal (Bhopal)
217.			Commissioner of Income-tax (Appeals) Unit-2, Bhopal (Bhopal)
218.			Commissioner of Income-tax (Appeals) Unit-1, Gwalior (Gwalior)
219.			Commissioner of Income-tax (Appeals) Unit-1, Jabalpur (Jabalpur)
220.	Principal Chief Commissioner of Income- tax , NWR (Chandigarh)	Chief Commissioner of Income-tax, Ludhiana (Ludhiana)	Commissioner of Income-tax (Appeals) Unit-1, Ludhiana (Ludhiana)
221.			Commissioner of Income-tax (Appeals) Unit-2, Ludhiana (Ludhiana)
222.			Commissioner of Income-tax (Appeals) Unit-3, Ludhiana (Ludhiana)
223.			Commissioner of Income-tax (Appeals) Unit-4, Ludhiana (Ludhiana)
224.			Commissioner of Income-tax (Appeals) Unit-1, Amritsar (Amritsar)
225.			Commissioner of Income-tax (Appeals) Unit-2, Amritsar (Amritsar)
226.			Commissioner of Income-tax (Appeals) Unit-1, Bhatinda (Bhatinda)
227.			Commissioner of Income-tax (Appeals) Unit-1, Faridabad (Faridabad)
228.			Commissioner of Income-tax (Appeals) Unit-1, Gurgaon (Gurgaon)
229.			Commissioner of Income-tax (Appeals) Unit-2, Gurgaon (Gurgaon)
230.			Commissioner of Income-tax (Appeals) Unit-1, Hisar (Hisar)
231.			Commissioner of Income-tax (Appeals) Unit-1, Karnal (Karnal)
232.			Commissioner of Income-tax (Appeals) Unit-1, Panchkula (Panchkula)

233.			Commissioner of Income-tax (Appeals) Unit-1, Rohtak (Rohtak)	
234.		Chief Commissioner of Income-tax, Shimla (Shimla)	Commissioner of Income-tax (Appeals) Unit-1, Shimla (Shimla)	
235.			Commissioner of Income-tax (Appeals) Unit-1, Jammu (Jammu)	
236.			Commissioner of Income-tax (Appeals) Unit-1, Srinagar (Srinagar)	
237.			Commissioner of Income-tax (Appeals) Unit-1, Palampur (Palampur)	
238.			Commissioner of Income-tax (Appeals) Unit-1, Jalandhar (Jalandhar)	
239.			Commissioner of Income-tax (Appeals) Unit-2, Jalandhar (Jalandhar)	
240.			Commissioner of Income-tax (Appeals) Unit-1, Patiala (Patiala)	
241.			Commissioner of Income-tax (Appeals) Unit-1, Chandigarh (Chandigarh)	
242.			Commissioner of Income-tax (Appeals) Unit-2, Chandigarh (Chandigarh)	
243.	Principal Chief Commissioner of Income- tax , Pune (Pune)		Chief Commissioner of Income-tax, Nashik (Nashik)	Commissioner of Income-tax (Appeals) Unit-1, Nashik (Nashik)
244.		Commissioner of Income-tax (Appeals) Unit-2, Nashik (Nashik)		
245.		Commissioner of Income-tax (Appeals) Unit-3, Nashik (Nashik)		
246.		Commissioner of Income-tax (Appeals) Unit-1, Aurangabad (Aurangabad)		
247.		Commissioner of Income-tax (Appeals) Unit-2, Aurangabad (Aurangabad)		
248.		Commissioner of Income-tax (Appeals) Unit-1, Pune (Pune)		
249.		Commissioner of Income-tax (Appeals) Unit-2, Pune (Pune)		
250.		Commissioner of Income-tax (Appeals) Unit-3, Pune (Pune)		
251.		Commissioner of Income-tax (Appeals) Unit-4, Pune (Pune)		
252.		Commissioner of Income-tax (Appeals) Unit-5, Pune (Pune)		
253.		Commissioner of Income-tax (Appeals) Unit-6, Pune (Pune)		
254.			Chief Commissioner of Income-tax, Thane (Thane)	Commissioner of Income-tax (Appeals) Unit-1, Thane (Thane)
255.				Commissioner of Income-tax (Appeals) Unit-2, Thane (Thane)
256.		Commissioner of Income-tax (Appeals) Unit-3, Thane (Thane)		
257.		Commissioner of Income-tax (Appeals) Unit-1, Kolhapur (Kolhapur)		

258.			Commissioner of Income-tax (Appeals) Unit-2, Kolhapur (Kolhapur)
259.			Commissioner of Income-tax (Appeals) Unit-1, Nagpur (Nagpur)
260.			Commissioner of Income-tax (Appeals) Unit-2, Nagpur (Nagpur)
261.			Commissioner of Income-tax (Appeals) Unit-7, Pune (Pune)
262.			Commissioner of Income-tax (Appeals) Unit-8, Pune (Pune)
263.			Commissioner of Income-tax (Appeals) Unit-9, Pune (Pune)
264.			Commissioner of Income-tax (Appeals) Unit-10, Pune (Pune)
265.	Principal Chief Commissioner of Income- tax , Rajasthan (Jaipur)	Chief Commissioner of Income-tax, Jodhpur (Jodhpur)	Commissioner of Income-tax (Appeals) Unit-1, Jodhpur (Jodhpur)
266.			Commissioner of Income-tax (Appeals) Unit-2, Jodhpur (Jodhpur)
267.			Commissioner of Income-tax (Appeals) Unit-1, Alwar (Alwar)
268.			Commissioner of Income-tax (Appeals) Unit-1, Jaipur (Jaipur)
269.			Commissioner of Income-tax (Appeals) Unit-2, Jaipur (Jaipur)
270.			Commissioner of Income-tax (Appeals) Unit-3, Jaipur(Jaipur)
271.			Commissioner of Income-tax (Appeals) Unit-1, Ajmer (Ajmer)
272.			Commissioner of Income-tax (Appeals) Unit-1, Kota (Kota)
273.			Commissioner of Income-tax (Appeals) Unit-1, Udaipur (Udaipur)
274.			Commissioner of Income-tax (Appeals) Unit-1, Bikaner (Bikaner)
275.	Principal Chief Commissioner of Income- tax , UP(East) (Lucknow)	Chief Commissioner of Income-tax, Bareilly (Bareilly)	Commissioner of Income-tax (Appeals) Unit-1, Bareilly (Bareilly)
276.			Commissioner of Income-tax (Appeals) Unit-1, Lucknow (Lucknow)
277.			Commissioner of Income-tax (Appeals) Unit-2, Lucknow (Lucknow)
278.			Commissioner of Income-tax (Appeals) Unit-1, Moradabad (Moradabad)
279.			Commissioner of Income-tax (Appeals) Unit-1, Allahabad (Allahabad)
280.			Commissioner of Income-tax (Appeals) Unit-1, Gorakhpur (Gorakhpur)
281.			Commissioner of Income-tax (Appeals) Unit-1, Varanasi (Varanasi)

282.			Commissioner of Income-tax (Appeals) Unit-1, Haldwani (Haldwani)
283.	Principal Chief Commissioner of Income- tax , UP(West) & Uttarakhand (Kanpur)	Chief Commissioner of Income-tax, Dehradun (Dehradun)	Commissioner of Income-tax (Appeals) Unit-1, Dehradun (Dehradun)
284.			Commissioner of Income-tax (Appeals) Unit-1, Agra (Agra)
285.			Commissioner of Income-tax (Appeals) Unit-2, Agra (Agra)
286.			Commissioner of Income-tax (Appeals) Unit-1, Kanpur (Kanpur)
287.			Commissioner of Income-tax (Appeals) Unit-2, Kanpur (Kanpur)
288.			Commissioner of Income-tax (Appeals) Unit-3, Kanpur (Kanpur)
289.			Commissioner of Income-tax (Appeals) Unit-1, Aligarh (Aligarh)
290.			Commissioner of Income-tax (Appeals) Unit-1, Ghaziabad (Ghaziabad)
291.			Commissioner of Income-tax (Appeals) Unit-1, Meerut (Meerut)
292.			Commissioner of Income-tax (Appeals) Unit-1, Muzaffarnagar (Muzaffarnagar)
293.			Commissioner of Income-tax (Appeals) Unit-1, Noida (Noida)

2. This Notification shall come into force from the date of its publication in the official Gazette.

[Notification No.106/2022/F. No. 279/Misc./66/2014-ITJ(Pt.)]

AKHILESH KUMAR YADAVA, Dy. Secy.